



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/7872/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 20th December, 2019.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJL/10746/2019, dated 20.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 20.12.2019, has been granted / ~~rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/7873/A, dated 20.12.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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